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- (b) how many of the registered candidates got employment during 1966-57 and 1957-58 so far:
- (c) the number of candidates registered with the Employment Exchanges for over two years and who have not been provided with jobs so fer; and
 - (d) the reasons therefor?

The Deputy Minister of Labour (Shri (HA MICA

(a) and (b). The available information is given below:

Year	No. of Scheduled Caste applicants registered at Employment Exchanges during the year	No. of Scheduled Caste applicants placed by the Employment Exchanges during the year
1956-57	1,76,733	26,729
1957-58	1,88,468	26,130

(Upto Feb., 58) (c) No information is available.

(d) Does not arise.

1957-58

Stainless Steel Utensils

1765. Shri Mohan Swarup: Will the Minister of Commerce and Industry he pleased to state the production of stainless steel utensils in India (Statewise) during 1957 and the places where they are manufactured?

The Minister of Commerce and Industry and Finance (Shri Morarji Desai): As these producers are spread out throughout the country and as other manufacturers of different articles also manufacture these utensils, exact figures are not available.

Second Five Year Plan

Chrimati ila Palchoudhuri: Shri D. C. Sharma: Shri Ramoshwar Tantia:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that the UNICEF's Asian Regional Director in his recent report to the Executive Board of the UNICEF has made certain objectionable and incorrect statements in regard to India's Second Five Year Plan; and

(b) if so, the action taken by the Government of India in regard thereto?

The Prime Minister and Minister of External Affairs (Shri Jawahariai Nehru): (a) The UNICEF Asian Regional Director in his statement on UNICEF 1957 Programmes in Asia, inter alia stated that many of the countries such as India had been overoptimistic about their five-year plans and had spent in the early years more money than they could raise by taxes or borrow at home or abroad.

(b) The Indian Representative objected to these remarks being made by an employee of the United Nations about matters which fell clearly within the domestic jurisdiction of India and he requested that these remarks be expunged from the records. After his protest the Asian Regional Director apologised. And it was decided that his offending remarks, our protest and his apology would not appear in the records.

Hand-woven Cloth

1707. Shrimati Ila Palchondhuri: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether it is a fact that Indian hand-woven cloth in length of 100 yards and more per piece is in great demand in the American markets;
- (b) if so, the steps taken or proposed to be taken by Government to meet this demand; and
- (e) if the reply to part (b) is in the negative, the reasons therefor?

The Minister of Commerce Industry and Finance (Shri Morarii Desai): (a) There is demand for handwoven dress material in lengths of 48 yards and more per piece in the American markets.

(b) The All-India Hendloom Pahries Marketing Co-operative Society LAL.